

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **01st** day of **MARCH, 2019**.

ORIGINAL APPLICATION NO. 823 OF 2017

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

1. Suhail Ahmad Khan, a/a 48 years, Son of Ahmad Hasan Khan, Resident of Mohalla Katkuiya, Police Station Kotwali, District, Rampur & OrsApplicants.

VERSUS

1. Union of India, Ministry of Information and Broadcasting, through its Secretary, New Delhi -11001 and Ors.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Vudit Khanna, proxy counsel for Shri L P Tiwari

O R D E R

List revised.

2. None present for the applicant.
3. Even on the last date i.e., 25.01.2019, nobody was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing the OA. Accordingly, the OA is dismissed in default and for non prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

Arun..